

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE C. JAYACHANDRAN**

Friday, the 10th day of April 2026 / 20th Chaithra, 1948
WP(C) NO. 8498 OF 2026(J)

PETITIONERS:

1. NEONOVA MUNNAR LLP CHITHIRAPURAM P.O. ANCHAL, IDUKKI REPRESENTED BY IT'S DESIGNATED PARTNERS PRAVEEN MOHAN, AGED 43, S/O. P.G. MOHANAN, PULICKAMARIL HOUSE, THOKKUPARA P.O. THOKKUPARA, PIN - 685565
2. P.C. JAYAN AGED 56 YEARS S/O. CHAKRAPANI, DESIGNATED PARTNERS NEONOVA MUNNAR LLP, CHITHIRAPURAM P.O. ANCHAL, IDUKKI RESIDING AT PATTANANIYIL HOUSE, SENGULAM P.O. MUTHUVAANKUDY, PIN - 685565

RESPONDENTS:

1. STATE OF KERALA REPRESENTED BY IT'S SECRETARY, DEPARTMENT OF TOURISM, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
2. KERALA ADVENTURE TOURISM PROMOTION SOCIETY REPRESENTED BY CHIEF EXECUTIVE OFFICER, VAZHUTHACAUD, THIRUVANANTHAPURAM, PIN - 695014
3. DISTRICT DISASTER MANAGEMENT AUTHORITY IDUKKI, CIVIL STATION, PAINAVU P.O. KAYILIMALA REPRESENTED BY IT'S CHAIRPERSON, PIN - 685603
4. DISTRICT COLLECTOR/CHAIRPERSON DISTRICT DISASTER MANAGEMENT AUTHORITY, IDUKKI, CIVIL STATION, PAINAVU P.O. KAYILIMALA, PIN - 685603
5. TAHSILDAR OFFICE OF THE TAHSILDAR, TALUK OFFICE, DEVIKULAM, PIN - 685613
6. VILLAGE OFFICER OFFICE OF THE VILLAGE OFFICER, KUNJITHANNY, ANACHAL, IDUKKI DISTRICT, KERALA, PIN - 685565
7. PALLIVASAL GRAMA PANCHAYAT SANGULAM POWER HOUSE MAIN ROAD, DEVIKULAM P.O., IDUKKI DISTRICT REPRESENTED BY IT'S SECRETARY, PIN - 685565
8. SECRETARY PALLIVASAL GRAMA PANCHAYAT SANGULAM POWER HOUSE MAIN ROAD, DEVIKULAM P.O., IDUKKI DISTRICT, PIN - 685565

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to stay the operation of Ext.P7, 7(a) and 16 orders, pending disposal of the above writ petition.

This petition again coming on for orders upon perusing the petition and the affidavit filed in support of WP(C) and this court's order dated, 07/04/2026 and upon hearing the arguments of M/S.NISHA GEORGE, GEORGE POONTHOTTAM (SR.), SIDHARTH.R.WARIYAR, Advocates for the petitioners, and GOVERNMENT PLEADER for R1 to R6 and SMT.SREELAKSHMI SABU, STANDING COUNSEL for R7 and R8, the court passed the following:

C. JAYACHANDRAN, J.

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Dated, this the 10th April, 2026

ORDER

Petitioners seek Ext.P16 to be stayed. Ext.P16 directed the petitioners not to operate a Glass Bridge, which was erected without any permission, whatsoever, from the 2nd respondent competent authority.

2. Learned counsel relied on Ext.P24, which is a communication issued by the District Collector to the 2nd respondent, recommending the grant of permit/license for the Glass Bridge.

3. This Court specifically queried from the learned Government Pleader as to whether any sanction, license or permit, as required by law, has been granted to the petitioners for regularizing the erection of the Glass Bridge, as also, its user for adventure tourism. The answer given by the learned Government Pleader is in the negative.

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4. The petitioners' prayer to stay Ext.P16 cannot be considered, unless and until the petitioners have been issued with necessary permit, license or sanction for user of the Glass Bridge. The fact that it has been erected unauthorisedly is not in dispute. Therefore, there arises no question of stay of Ext.P16, which interdicts the user of the Glass Bridge, unless the action is regularized by a process known to law. This Court also notice that the issue involves the safety of the public, as well.

5. The argument based on Ext.P24 will also stand *prima facie* rejected, inasmuch as it does not recommend the grant of license or sanction; but only recommends consideration of the same, based on the documents, as also, the safety of the public concerned. In the circumstances, the interim prayer will stand rejected.

Post on 15.06.2026.

Sd/-

C. JAYACHANDRAN
JUDGE

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APPENDIX OF WP(C) 8498/2026

Exhibit P7	TRUE COPY OF ORDER NO. SCI/1050(49)/2021 DATED 01.03.2025
Exhibit P7(a)	TRUE COPY OF ORDER DATED 27.02.2025 ISSUED BY THE VILLAGE OFFICER, KUNJITHANNI RESTRAINING FURTHER CONSTRUCTION OF THE GLASS BRIDGE
Exhibit P16	TRUE COPY OF ORDER NO. DCICK/1251/2025-DM3 DATED 19.12.2025
Exhibit P24	TRUE COPY OF COMMUNICATION NO DCIDK/1251/2025-DM3 DATED 30.12.2025

